GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 1665

TO BE ANSWERED ON THE 15TH MARCH, 2023/ PHALGUNA 24, 1944 (SAKA)
STATUS OF STATE DISASTER MITIGATION FUND

1665. SMT. SULATA DEO:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the list of all States/UTs that have applied for the release of the State Disaster Mitigation Fund (SDMF);
- (b) whether all the requests for SDMF have been processed and whether the funds have been released accordingly, if so, details thereof and if not, reasons therefor;
- (c) whether the allocated share of Centre's contribution of ₹ 337 crore has been released to Odisha State, considering the extremely disaster-prone State and vitality of SDMF to the State;
- (d) if so, details thereof and if not, reasons therefor; and
- (e) whether there is any a criterion to approve a State's appeal for release of SDMF, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (e): 15th Finance Commission in its report made recommendations pertaining to the disaster risk management, which have been accepted by the Central Government. The Commission had adopted a new methodology for state-wise allocations, which replaces the expenditure driven methodology. The new methodology is a combination of capacity (as reflected through past expenditure), risk exposure (area and population) and proneness to hazard and vulnerability (disaster risk index). Central Government has constituted the National Disaster Mitigation Fund (NDMF)85

on 05.02.2021. Central Government has also advised all the State Governments to set up State Disaster Mitigation Funds (SDMFs). So far, 25 States have intimated setting up of SDMF. For SDMF, an amount of Rs. 32,031 crore has been allocated for the period 2021-22 to 2025-26. The details regarding Central share and State share of funds allocated and released from SDMF to various States including Odisha is given in Annexure.

With regard to criteria of allocation/ release of SDMF, it is stated that the corpus of SDMF is contributed by the Government of India and the State Government in the ratio 75:25 for all States, except for the North-Eastern and Himalayan (NE&H) States, for which it is contributed 90:10. Central share of SDMF is to be released in two equal installments in time, subject to fulfillment of conditions of the guidelines. Funds from the SDMF are released to States in terms of the guidelines/ procedures prescribed for mitigation as 'measures aimed to reducing the risk, impact of a disaster or threatening disaster situation'. Further, the disbursal of funds from SDMF is governed by the Guidelines of assistance from SDMF, which are framed in consultation with all Stakeholders, including States and which are available on Ministry of Home Affairs at https://ndmindia.mha.gov.in.

Annexure referred to in reply of the Rajya Sabha Unstarred Question No. 1665 due for answer on 15.03.2023

Statement showing State-wise details of allocation and release of SDMF during the years 2020-21 to 2022-23

(Rs. In Crore)

61	C1-1-	Allocation of CDMF to alcoling			(RS. In Crore)		
S/	State	Allocation of SDMF including			Centre's share of SDMF		
No.		State Share			released		
4		2020-21	2021-22	2022-23	2020-21	2021-22	2022-23
1	2	3	4	5	6	7	8
1	Andhra	298.20	298.20	313.20	223.80	223.80	
•	Pradesh	FF 60	FF 60	50.40	F0 00	F0 00	
2	Arunachal	55.60	55.60	58.40	50.00	50.00	
3	Pradesh	171.60	171.60	180.20	154.40	154.40	
4	Assam Bihar	377.60	377.60	396.60	283.20	283.20	
5	-	115.20	115.20	121.00	86.40	86.40	
	Chhattisgarh						2.40 #
6.	Goa	3.00	3.00	3.20	2.40		2.40 #
7.	Guiarat	353.00	353.00	370.60	264.80		
	Gujarat			137.60			<u></u>
8.	Haryana	131.00	131.00		98.20	04.00	
9.	Himachal	90.80	90.80	95.20	81.80	81.80	
10.	Pradesh	151.40	151.40	450.00	113.60		
	Jharkhand	1		158.80		450 20	
11.	Karnataka	210.80	210.80	221.40	158.20	158.20	
12.	Kerala	83.80	83.80	88.00	62.80	62.80	
13.	Madhya	485.40	485.40	509.60	364.00	364.00	
4.4	Pradesh	050.00	050.00	000.00	044.40		044.40
14.	Maharashtra	859.20	859.20	902.20	644.40		644.40
15.	Maninur	9.40	9.40	9.80	8.40	8.40	#
16.	Manipur	14.60			13.20		
	Meghalaya		14.60	15.20	9.40	13.20	0.40#
17.	Mizoram	10.40	10.40	10.80		9 20	9.40 #
18.	Nagaland	9.20	9.20	9.60	8.20	8.20	
19.	Odisha	427.80	427.80	449.20	320.80	320.80	
20.	Punjab	132.00	132.00	138.60	99.00		99.00 #
21.	Rajasthan	395.00	395.00	414.80	296.20	296.20	
22.	Sikkim	11.20	11.20	11.80	10.00	10.00	
23.	Tamil Nadu	272.00	272.00	285.60	204.00		204.00
		112.00	440.00	407.00			#
24.	Telangana	119.80	119.80	125.80	89.80		
25.	Tripura	15.20	15.20	15.80	13.60	13.60	
26.	Uttar	515.60	515.60	541.40	386.60		386.60
	Pradesh						#
27.	Uttarakhand	208.20	208.20	218.60	187.40	187.40	
28.	West Bengal	269.60	269.60	283.20	202.20	202.20	
	Total	5,796.60	5,796.60	6086.20	4,436.80	2524.60	1345.80